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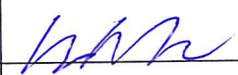
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA)No.909/230/HDB/2018
NAME OF THE COMPANY	Bhubaneswar Industrial Waste Management (Orissa) Pvt Ltd (Transferor Co.) & Ramky Enviro Engineers Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. S. RAJU	Counsel for petitioner/applicant	v.s.raju@rediffmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. Counsel for Applicant Companies is present. He has filed fact sheet.

Heard him.

List it for consideration on 05.10.2018.


Member (J)

Binnu